

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-1095(ND)2019**

**CORAM:**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2019.**

**NAME OF THE COMPANY: M/s. Ritu Tandon V/s. M/s. Rain Automotive India Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code, 2016**

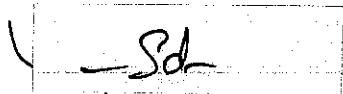
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present: Ms. Misha Rohatgi Mohta, Mr. Nakul Mohta and Mr. Johnson Subba, Advocates for the Petitioner.**

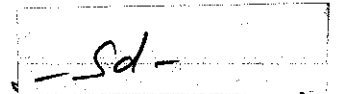
**ORDER**

CA 866/2019 has been filed by the IRP by way of an interim report. The same is taken on record.

Renotify this case as and when further application is filed.



**(Dr. V.K. Subburaj)  
Member (T)**



**(Ina Malhotra)  
Member (J)**